

**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**Information Letter**

No. : 228 /HCLSC/NLA-I/2018

Bilaspur, dated : 08/02/2018

To,

The Registrar General,  
Hon'ble High Court of Chhattisgarh,  
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 10-02-2018.

Ref. : Information letter No. 226/HCLSC/NLA-I/2018 Date 07/02/2018.

\* \* \* \*


In continuation with referred information letter No. 226/HCLSC/NLA-I/2018 Bilaspur, dated 07/02/2018 it is submitted that Hon'ble the Chief Justice High Court of Chhattisgarh, Bilaspur and Patron-in-Chief High Court Legal Services Committee, Bilaspur has been pleased to constitute one more bench for aforesaid National Lok Adalat in addition to the previously fixed Two Benches mentioned in the referred information letter.

Now National Lok Adalat benches on 10/02/2018 (Saturday) are as under :-

Bench No. : 01 : Hon'ble Justice Shri P. Sam Koshy and  
Shri Pramod Kumar Verma, Sr. Advocate (Member), Lok Adalat.

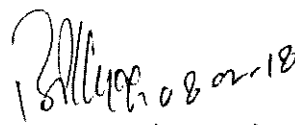
Bench No. : 02 : Hon'ble Justice Shri Sanjay S. Agrawal and  
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.

Bench No. : 03 : Hon'ble Justice Shri Ram Prasanna Sharma and  
Shri Yogesh Chandra Sharma, Advocate (Member), Lok Adalat.

  
(Bhanu Pratap Singh Tyagi)  
Secretary  
High Court Legal Services Committee,  
Bilaspur

Copy to :

- 1] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.
- 3] P.S. to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur.
- 4] P.S. to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur.
- 5] P.S. to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur.
- 6] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 7] Member Secretary State Legal Services Authority, Bilaspur, for information and necessary action.
- 8] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 9] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 10] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 11] Shri Pramod Kumar Verma, Senior Advocate (Member), Lok Adalat, Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat Shri Yogesh Chandra Sharma, Advocate for information.
- 12] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Hon'ble Judge, lunch and refreshment etc.
- 13] The Court Manager, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 14] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 15] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 16] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 17] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.



(Bhanu Pratap Singh Tyagi)

Secretary

High Court Legal Services Committee,  
Bilaspur